

Transfer of Quarters

2743. SHRI DILEEP SANGHANI : Will the PRIME MINISTER be pleased to state :

(a) the policy laid down for transferring NDMC quarters to MCD, pertaining to MCD area;

(b) the number of quarters transferred to MCD under this policy and the number still remain to be transferred to MCD, till date;

(c) whether a number of quarters which have not been transferred are lying vacant;

(d) if so, the details thereof, location-wise, including the action proposed to be taken against those found responsible for not transferring the quarters to MCD; and

(e) the time by which the Quarters are likely to be made available?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The New Delhi Municipal Council has reported that after the formation of Delhi Municipal Corporation, it was mutually agreed that NDMC staff quarters which are situated in the jurisdiction of MCD, shall be handed over to MCD on vacation by the incumbents.

(b) A total number of 72 quarters have been listed for transfer from NDMC and MCD. 35 quarters still remain to be transferred to MCD.

(c) to (e) Only two quarters are vacant and these are located at the Pumping Station Lodhi Colony and Vth Avenue, Mehar Chand Market. For the transfer of one of these quarters, NDMC is already seized of the matter. The transfer of the second quarter will be taken up on receipt of request from MCD.

Government Residential Accommodation

2744. SHRI MUKHTAR ANIS : Will the PRIME MINISTER be pleased to state :

(a) whether a Government residential accommodation has been recently made available to the Wadheras, a private family;

(b) if so, the reasons for the allotment;

(c) the terms and conditions, the type and the rent of the accommodation;

(d) whether the accommodation has been renovated and furnished at Government expense; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) Bungalow No. 35, Lodi Estate, a Type-VI accommodation

has been allotted to Mrs. Priyanka Gandhi Vadhera for a period of one year on security considerations on payment of market rate of licence fee @ Rs. 19,900/- p.m.

(d) and (e) Some repair works have been undertaken by the CPWD in the bungalow. Besides, the SPG has also requested for carrying out other security related works.

Drainage System in Port Blair

2745. SHRI VIJAY HARISHCHANDRA PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether the existing drainage system in Port Blair is pathetic;

(b) if so, the reasons therefor; and

(c) the steps taken/proposed to be taken to improve the drainage facilities there?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) No Sir.

(b) Does not arise.

(c) The Andaman and Nicobar Administration has reported that under the Urban Development sector, there is a scheme for the construction of drains for the effective discharge of storm water. Under this scheme, works are under taken on the basis of the recommendations of the Municipal Council where-ever considered necessary.

Substitute for Oil and Natural Gas

2746. SHRI GORDHANBHAI JAVIA :

SHRI B.L. SHANKAR :

PROF. P.J. KURIEN :

Will the PRIME MINISTER be pleased to state :

(a) the substitute available for the oil and natural gas in the country;

(b) whether there is any plan to make a supreme energy body to coordinate overall energy strategy in the country; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) Studies conducted by Indian Institute of Petroleum and Indian Oil Corporation (R & D) Centre have revealed that substitution of petrol to a limited extent is possible by using petrol blends containing upto 3% methanol or 5% ethanol without any modification in the